

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD

O.A.No.599 OF 1996.

DATE OF ORDER:21-9-1998.

Between:

A.S.Krishna Rao.

.. Applicant

a n d

1. Union of India, represented by
the Secretary(Establishment),
Railway Board, Rail Bhavan,
New Delhi.
2. The General Manager, S.E.Railway,
Garden Reach, Calcutta-43.
3. The Chief Personnel Officer,
S.E.Railway, Garden Reach,
Calcutta-43.
4. The Chief Project Manager,
(Survey & Construction),
S.E.Railway, Visakhapatnam.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.A.S.Krishna Rao(P-I-P)

COUNSEL FOR THE RESPONDENTS: Mr.N.R.Devaraj

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(JUDL)

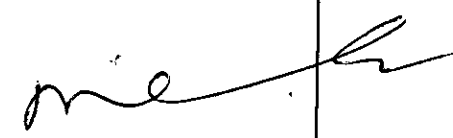
: O R D E R :

ORAL ORDER(AS PER HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN))

Party-in-Person is not present. Heard Mr.N.R.Devaraj,
the learned Standing Counsel for the Respondents.

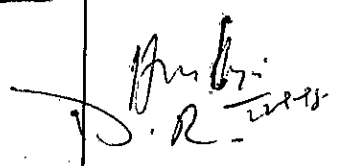
2. The O.A. is dismissed for default.


(B.S.JAI PARAMESHWAR)
MEMBER(JUDL) 21/9/98


(R.RANGARAJAN)
MEMBER(ADMN)

Dated: this the 21st day of September, 1998
Dictated to steno in the Open Court

DSN



QA.599/96

Copy to:-

1. The Secretary (Stabishment), Railway Board, Rail Bhavan,
2. The General Manager, S.E.Railway, Calcutta
3. The Chief Personnel Officer, S.E.Railway, Garden Reach, Calcutta
4. The Chief Project Manager (Survey & Construction), S.E. Railway, Visakhapatnam.
5. One copy to Mr. A.S.Krishna Rao (P-I-P), S/o Late A.Venkataramayya, Retired Divisional Engineer/Construction, South Eastern Railway, Visakhapatnam.
6. One copy to Mr. N.R.Devaraj, Sr.CGSC., CAT., Hyd.
7. One copy D.R.(A), CAT., Hyd.
8. One duplicate copy.

err

23/10/98

8

II COURT

TYPED BY
COMPAED BY

CHECKED BY
APPR VED BY

IN THE CENTRAL ADMINISTATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR :
M(J)

DATED: 21/9/98

ORDER/JUDGMENT

M.A./P.A/C.P.NO.

in

G.A.NO. 599/98

ADMITTED AND INTERIM DIRECTI NS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED *to Default*

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH
- 9 OCT 1998
हैदराबाद न्यायपीठ
HYDERABAD BENCH